

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

422(ND)2017

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2018**

**NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay Securities
Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Jaswant Singh, CS for the Petitioner
Mr. Siddharth Shankar, Advocate for the Respondent
Mr. O. P. Sharma, Director and Respondent no. 2

ORDER

No time left. Renotify this case on 5th December, 2018.


(Ina Malhotra)
Member (J)